

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,  
MUMBAI



**CP (IB)-1819/I&BC/(MB/2017**

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **23.03.2018**

NAME OF THE PARTIES: **Om Sai Shipping & Logistics**

**v/s.**

**Doshion Veolia Water Solution Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: I&B CODE 2016

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ORDER

9. CP (IB)-1819/I&BC/(MB/2017

Counsel for the Respondent side is present. List this matter on  
3.4.2018.

V. NALLASENAPATHY  
Member (Technical)

BHASKARA PANTULA MOHAN  
Member (Judicial)